

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-BA-25/2020)

Uche Joy Okafor Applicant.

Vs

State of Goa and anr. Respondents.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 24th August 2020.

P.C.

The learned Additional Public Prosecutor, informs the Court that he has filed his say in the matter. The applicant's counsel is not to be seen on the screen.

Post the matter on 1.9.2020.

DAMA SESHADRI NAIDU, J.

vn*